

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 06.05.2024

DIVISION BENCHES

1	Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice Navneet Kumar	(Monday to Thursday) (Whole day)	LPA [year 2024];WPT; Cases referred to D.B.; Vires & Validity of Acts and Rules; All matters relating to Mines (including Minor Mineral); All matters relating to Tender, Auction/E-Auction; Cr.Appeal (D.B.) against the sentence of R.I. For 10 years [year upto 2018] :- Orders, Admission, Hearing Special Bench for monitoring cases involving MP & MLA All residual and other matters. Tied up and Assigned matters
		Friday (1st Half)	W.P.(PIL)[year 2024]; C.M.P.(D.B.); Cont.(Cvl.) (D.B.); Cont.(Cr.); Cont. (Appl.);- Orders, Admission, Hearing
2	Hon'ble Mr. Justice Sujit Narayan Prasad & Hon'ble Mr. Justice Arun Kumar Rai	(Monday to Thursday) (Whole day)	W.P.(PIL) [year 2022-2023] :-Orders, Admission & Hearing. LPA [year upto 2023]; Cases related to Judicial Officers; A.C.(D.B.); CAT matters; T.A.; Tax Cases; Company Appeal; Commercial Appellate Division including all matters arising out of Commercial Courts :- Fresh Filing, Orders, Admission & Hearing. Tied up and Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Deepak Roshan	(Monday to Thursday) (Whole day)	W.P.(PIL)[year upto 2021] :-Orders, Admission & Hearing. Cr.Appeal (D.B.)[year upto 2021]; D. Ref.; Cr.M.P. (D.B.); Cr. Rev.(D.B.); W.P. (Habaes Corpus); W.P. (Cr) arising out of preventive detention; Writ petitions relating to mercy petitions or applications for commutation; Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench :-Orders, Admission & Hearing. Tied up and Assigned matters
4	Hon'ble Mr. Justice Ratnaker Bhengra & Hon'ble Mr. Justice Ambuj Nath	(Monday to Tuesday) (1st Half)	F.A.(D.B.); Acq. Appeal (D.B.); Govt. Appeal (D.B.); :- Orders, Admission & Hearing Tied up and Assigned matters Cr.Appeal (D.B.) [year 2022 to 2023]; Petitions filed

			u/s 389 Cr.P.C. in Cr. Appeal (D.B.)[year year 2022 to 2023] :- Fresh Filing, Orders, Admission & Hearing
5	Sri Ananda Sen, J. & Hon'ble Mr. Justice Subhash Chand	(Monday to Wednesday) (Whole day)	Cr.Appeal (D.B.) [year 2024]; Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.)[year year 2024]Specially assigned Cr. Appeal (D.B.) matters :- Fresh Filing, Orders, Admission & Hearing

SINGLE BENCHES

1	Hon'ble The Acting Chief Justice	(Friday) (After the Division Bench)	Arbitration Matters; S.A.[year 2023-2024]; C.M.P. (Other than under Article 227 of Constitution of India) [year 2023 to 2024] ; C.M.P. under Article 227 of Constitution of India [year 2024] and all residual matters :- Orders, Admission & Hearing. Acq. Appeal (C); Cr. Appeal (V); Acq. Appeal (S.J.) [year 2023 onwards] :- Orders, Admission & Hearing Tied –up & Assigned matters
2	Hon'ble Mr. Justice Sujit Narayan Prasad	(Friday) (Whole day)	Cont.(Cvl.) matters [year 2024]; C.M.P. under Article 227 of Constitution of India [year upto 2023]:- Orders, Admission & Hearing Tied –up & Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Friday) (Whole day)	Cont. (Cvl.) matters [year 2023] :- Orders, Admission & Hearing. A.B.A; B.A.; WP(Cr); Cr.M.P.; Cr Rev. relating to N.I.A. Act; P.M.L. Act; Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing All matters related to Fodder Scam :- Orders, Admission & Hearing. Tied up & Assigned matters .
4	Hon'ble Mr. Justice Ratnaker Bhengra	(Monday to Tuesday) (2nd Half) & (Wednesday to Friday) (Whole day)	B.A – Orders, Admission Tied up & Assigned matters
5	Sri Ananda Sen, J.	(Thursday to Friday)	WPC (year 2024) :- Fresh Filing, Orders, Admission & Hearing.

		(Whole Day)	Specially assigned old criminal matters Tied –up & Assigned matters
6	Hon’ble Dr. Justice S.N. Pathak	(Monday to Friday) (Whole Day)	WPS [year 2024]; WPS [year upto 2016]; Specially assigned pension and pensionary benefit matters; WPC grouping (arising out of Arbitration and Conciliation Act); Tr. Petn. (cvl), C.R., A.C. (SB), Testamentary Suits; Probate and Letters of Administration matters :- Fresh Filing. Orders, Admission & Hearing Tied up & Assigned matters
7	Hon’ble Mr. Justice Rajesh Shankar	(Monday to Friday) (Whole day)	WPS [year 2019 to 2022]; Cont.(Cvl.) matters [year upto 2022] :- Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters
8	Hon’ble Mr. Justice Anil Kumar Choudhary	(Monday to Friday) (Whole Day)	WPC [year 2016 to 2020]; WPC (under Article 227 of Constitution of India) ; C. Ref.; Company Petitions; Company Appeals(SJ); Suits (arising out of company matters); Original Criminal Miscellaneous cases (arising out of Company matters) :- Fresh Filing,Orders, Admission & Hearing Cr.M.P.[year 2021 onwards]:- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
9	Hon’ble Mr. Justice Rajesh Kumar	(Monday to Friday) (Whole day)	WPC [year 2021 to 2023]; M.A. :- Fresh Filing, Orders, Admission & Hearing WP(Cr). :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
10	Hon’ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Wednesday) (Whole day)	WPS [year 2023]; WPL :- Fresh Filing, Orders, Admission & Hearing Tied –up & Assigned matters
		(Thursday to Friday) (Whole day)	Cr.Rev. [year 2019 to 2021]:- Fresh filing, Orders, Admission & Hearing.
11	Hon’ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to Friday) (Whole day)	WPS [year 2024]:- Fresh filing, Orders, Admission & Hearing. A.B.A ; Cr.M.P. [year upto 2020]; Cr. Ref. Tr. Pet. (Cr.) :- Fresh filing, Orders, Admission & Hearing. Tied up & Assigned matters

12	Hon'ble Mr. Justice Deepak Roshan	(Friday) (Whole day)	WPS [year 2017 to 2018]:- Fresh Filing, Orders, Admission & Hearing. Acq. Appeal (S.J.) [year upto 2022]:- Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters
13	Hon'ble Mr. Justice Subhash Chand	(Thursday to Friday) (Whole day)	B.A – Admission Cr.Rev. [year 2023 onwards] :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
14	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Monday to Friday) (Whole day)	S.A. [year upto 2022]:- Orders, Admission & Hearing Cr. Appeal (S.J.) [year 2020 onwards]:- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
15	Hon'ble Mr. Justice Ambuj Nath	(Monday to Tuesday) (2 nd Half) (Wednesday to Friday) (Whole day)	WPC [year 2011 to 2015]:- Fresh filing, Orders, Admission & Hearing. Cr. Appeal (S.J.) [year upto 2019] :- Fresh Filing, Orders, Admission & Hearing. B.A :- Orders & Admission Tied up & Assigned matters
16	Hon'ble Mr. Justice Navneet Kumar	(Friday) (After the Division Bench)	WPC [year upto 2010]:- Fresh filing, Orders, Admission & Hearing. B.A :- Admission Tied up & Assigned matters
17	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Friday) (Whole day)	F.A.(Other than specially assigned matters) :- Orders, Admission & Hearing. Cr.Rev. [year 2018]; C.M.P. (Other than under Article 227 of Constitution of India) [year upto 2022] :- Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters
18	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Monday to Friday) (Whole day)	A.B.A :- Orders, Admission Cr.Rev. [year upto 2017] :- Fresh Filing, Orders, Admission & Hearing Specially assigned old civil matters Tied up & Assigned matters
19	Hon'ble Mr. Justice Arun Kumar Rai	(Friday) (Whole day)	Cr.Rev. [year 2022]:- Fresh Filing, Orders, Admission & Hearing

- Note :*
1. ***ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.***
 2. ***LISTING OF CIVIL REVIEW CASES SHALL BE MADE IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/ TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.***
 3. ***ALL REGULAR B.A./A.B.A. MATTERS EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS SHALL ONLY BE HEARD BY THE REGULAR BENCH***
 4. ***ALL MATTERS, EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS RELATING TO NIA ACT; P.M.L.ACT & PC ACT LIKE B.A./A.B.A./WP(Cr)/ CrMP/Cr Rev SHALL ONLY BE HEARD BY THE DESIGNATED BENCH/ BENCHES. THIS SHALL COME INTO EFFECT FORTHWITH IN SUPPRESSION OF ALL PREVIOUS OFFICE ORDERS PART HARD OR ASSIGNMENT IF ANY ETC.***
 5. ***ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RATNAKER BHENGRA***
 6. ***ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI***
 7. ***ALL CONT(CVL) AND CONT(CRL) MATTERS OF DIVISION BENCH SHALL ONLY BE HEARD BY THE DIVISION BENCH NO.1***
 8. ***ALL CONT(CVL) AND CMP MATTERS SHALL ONLY BE HEARD BY THE DESIGNATED BENCH(ES)***
 9. ***PETITIONS FILED U/S 389 CR.P.C. IN CR. APPEAL (D.B.) MATTERS SHALL BE HEARD BY THE HON'BLE BENCH HAVING THE ROSTER FOR THE YEAR CONCERNED***
 10. ***ALL MOTIONS WITH REGARD TO W.P.(C) MATTERS OF 2024 MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANANDA SEN***
 11. ***ALL MOTIONS WITH REGARD TO W.P.(S) MATTERS OF 2024 MAY BE MENTIONED BEFORE HON'BLE DR. JUSTICE S N PATHAK***